

(By Speed Post/ By Special Messenger)

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-49/2016/ **3862-3910** /A.

From:- Shri H.K. Sarma,
Registrar General,
Gauhati High Court, Guwahati

To,

All 49 Pre-Appointment Trainee candidates
for appointment in Grade-III of
the Assam Judicial Service.

Dated Guwahati the 11th August, 2016

Subject:- Execution of Agreement for undergoing Pre-Appointment Training for one year for appointment in Grade-III of the Assam Judicial Service

Reference: Government Notification No.JDJ.139/2013/149 dated 26.07.2016 regarding deputation of candidates to undergo Pre-Appointment Training for one year in connection with appointment in Grade-III of the Assam Judicial Service (copy enclosed)

Sir,

With reference to the above, I am directed to inform you that you have been selected to undergo Pre-Appointment Training for one year in the Institution as decided by the Hon'ble Gauhati High Court in due course. Under the provision of Schedule-D of the Assam Judicial Service (Amendment) Rules, 2008 and in view of the decision of the Hon'ble High Court, you are required to execute an Agreement undertaking the following terms and conditions:-

1. That you will undergo one year Pre-Appointment Training in the Institution selected by the Hon'ble High Court and successfully qualify in an examination to be conducted on completion of the training and on successful completion of the Pre-Appointment Training, you will serve the State of Assam for 5 (five) years.
2. That you will acquire adequate working knowledge of official/local language (s) of the State of Assam and for such purpose you will be required to pass a written test and an oral test in such official/ local language (s) as a condition of satisfactory completion of the training course.

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3. That you will undergo a further orientation / acclimatization course for 4-6 weeks, if deemed necessary by the Hon'ble High Court.
4. That in the event you do not successfully complete the training course or, on successful completion thereof fail to serve the State of Assam for a minimum period of 5 (five) years, you will reimburse such amount, as may be decided by the Hon'ble High Court.

The stipend will be provided along with arrear, as and when fund is made available by the Government of Assam.

While sending herewith a copy of Agreement to be executed, you are informed to come to the Gauhati High Court and execute the said Agreement on **18.08.2016 at 11 a.m. in the Conference Hall of Judicial Academy, Assam (Old Block), Gauhati High Court, Guwahati.** If you fail to execute the Agreement on the fixed date it will be deemed that you are not interested to undergo the Pre-Appointment Training and in that event your selection will stand cancelled and the offer will be given to the wait listed candidate.


For the purpose, you are also to bring one Non-Judicial Stamp of Rs.20/- (Rupees twenty) only.

Encl:- As stated


Yours faithfully,


REGISTRAR GENERAL

Memo No. HC.VII-49/2016/ 3911-3916 /A.

Dated 11.08.2016 

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
5. The Administrative Officer, Judicial Academy, Gauhati High Court, Guwahati.
6.  The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the above letter on the High Court Website forthwith.


REGISTRAR GENERAL

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20/7/16

**GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :: JUDICIAL BRANCH**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 26th July, 2016

No. JDJ.139/2013/149: On recommendation made by the Hon'ble Gauhati High Court vide letter No. HC.VII-49/2016/3511/A, dated 15.07.2016, pending satisfactory police verification report, the Governor of Assam is pleased to depute the following 49 (forty nine) candidates to undergo pre-appointment training for one year in connection with appointment in the Grade-III of the Assam Judicial Service at such institution as may be decided by the Hon'ble Gauhati High Court in due course, on execution of a formal agreement as per provision of the Rule 10(iv) of the Assam Judicial Service Rules, 2008. However, in the event of any adverse police verification report, the candidates may be recalled from training.

Sl. No.	Name of the candidates	Category
1.	Smti. Anne Baruah	General
2.	Smti. Rubina Yasmin	General
3.	Shri Saumarjyoti Dutta	General
4.	Shri Syed Tabshir Alam	General
5.	Shri Santanu Kumar Sarma	General
6.	Shri Kaustuvmani Goswami	General
7.	Smti Pronami Dutta	OBC
8.	Smti. Al Moolhina Muzzammil	General
9.	Shri Diganta Goswami	General
10.	Smti Talat Nasrat Jabin	General
11.	Smti. Ayushree Shravan	General
12.	Smti. Anamika Barman	OBC
13.	Shri Devabrata Kalita	General
14.	Shri Angaz Baruah	PWD
15.	Shri Rajrishi Shandilya	General
16.	Shri Rupanta Charingia Phukan	OBC
17.	Shri Navneet Kashyap	General
18.	Shri Siddarth Brook	ST(P)
19.	Smti. Fariha Faridi	General
20.	Shri Tanwir Ikram Hazarika	General
21.	Smti. Sabeena Yasmeen	General
22.	Shri Manish Yadav	OBC
23.	Smti. Sweety Bhuyan	General
24.	Smti. Sibani Dutta	OBC
25.	Shri Tridip Kumar Bhattacharyya	General
26.	Smti. Nazrana Parbin Rehman	General
27.	Shri Pronab Kr. Nath	OBC
28.	Smti. Mridusmita Devi	OBC
29.	Smti. Himadri Sarma	General
30.	Smti. Zafreena Begum	General
31.	Shri Tarkeshwar Sinha	General
32.	Shri Subarno Jyoti Deb	General
33.	Smti. Neha Saikia	General
34.	Smti. Pranjita Konwar	OBC
35.	Shri Abhilekh Anjan Gogoi	OBC
36.	Shri Debasish Borah	OBC
37.	Shri Rinku Boro	ST(P)
38.	Shri Kangkan Bhardwaj	General
39.	Smti. Jahnobi Hazarika	SC
40.	Smti. Juki Gogoi	OBC

DR (App+)

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Sl. No.	Name of the candidates	Category
41.	Smti. Jinti Panging	ST(P)
42.	Smti. Shahzadi Nissat Rafiq	General
43.	Shri Anurup Bordoloi	General
44.	Smti. Prarthana Neog	General
45.	Shri Amarjit Dey	OBC
46.	Smti. Jyoti Rupa Haloi	SC
47.	Smti. Dimpny Naroh	ST(P)
48.	Smti. Fung Yan Loi	ST(P)
49.	Shri Siddhartha Bora	ST(P)

Sd/- P. Saikia
L.R. & Secretary to the Govt. of Assam,
Judicial Department

Memo No. JDJ.139/2013/149 -A

Dated Dispur the 26th July, 2016

Copy for information and necessary action:

- 1) The Registrar General, Gauhati High Court, Guwahati, with reference to his letter No. HC.VII-49/2016/3511/A, dated 15.07.2016.
- 2) P.S. to Hon'ble Chief Minister, Assam for kind appraisal of the Hon'ble Chief Minister, Assam.
- 3) The Deputy Secretary to the Govt. of Assam, Political (A) Department, Dispur, Guwahati-6.
- 4) The Principal Accountant General (A & E), Assam, Beltola, Maidamgaon, Guwahati-29.
- 5) Smti. Anne Baruah, Siva Mandir Path, By Lane-3, Sivasthan Path, House No. 8, Khanapara, Guwahati-781 022, Assam.
- 6) Smti. Rubina Yasmin, House No. 8, Rose Lane, Anupam Path, Hatigaon, Guwahati, Kamrup (M), Pin-781 038, Assam.
- 7) Shri Saumarjyoti Dutta, C/o Khageswar Dutta, Tapan Nagar, Ward No. 5, Golaghat Town, P.O. & Dist. - Golaghat, Assam, Pin - 785 621.
- 8) Shri Syed Tabshir Alam, C/o Syed Salatul Alam, Jenkins Road, Tezpur, Opp. Inspector of Schools, Dist. Sonitpur, Assam, Pin-784 001.
- 9) Shri Santanu Kumar Sarma, C/o Shri Nani Das, House No. 12, C K Agarwala Road, Ambari, Guwahati-1.
- 10) Shri Kaustuvmani Goswami, House No. 193(B), Chirag Delhi, Near Dargah, New Delhi-110 017.
- 11) Smti. Pronami Dutta, C/o Bhabananda Dutta, Niz Kodomoni, P.O. - Boiragimoth, Dibrugarh, Dist. Dibrugarh, Assam, Pin-786 003.
- 12) Smti. Al Moohmina Muzzammil, B-7, Ashadeep Building, 9 Hailey Road, Barakhamba, New Delhi-110 001.
- 13) Shri Diganta Goswami, Bongaon, Beltola, Near Lakshmi Mandir, Lakhimi Nagar by lane No. 1, House No. 31, Guwahati-781 028, Kamrup (M), Assam.
- 14) Smti. Talat Nasrat Jabin, Morikollong, MD Road, Nagaon (Assam) P.O.-Nagaon, P.S. - Sadar, Pin - 782001.
- 15) Smti. Ayushree Shravan, Narikalbari, 5th Byc Lane, House No. 2, Guwahati-24.
- 16) Smti. Anamika Barman, Sahid Kumuk Gogoi Path, Fatasil Ambari, Near Kali Mandir, House No. 7, Guwahati-781025.
- 17) Shri Devabrata Kalita, House No. 13, Green Path, L.N.B. Road, Hatigaon, Guwahati-781 038.
- 18) Shri Angaz Baruah, Flat No. B14, Aabirkunj Apartment, Hatigarh Chariali, Mother Teresa Road, Guwahati-781021.
- 19) Shri Rajrishi Shandilya, 1A Anjana Apartment, 10A Ballygunge Circular Road, Kolkata-700019.

Contd.

- 20) Shri Rupanta Charingia Phukan, Hudupara Gaon, P.S. – Naharkatia, P.O. – Dihingkiner, Dist. Dibrugarh, Assam, Pin-786610.
- 21) Shri Navneet Kashyap, Development Area Lane-B, Mancotta Road, Dist. Dibrugarh, Assam, Pin-786003.
- 22) Shri Siddarth Brook, House No. 1038, Ward No. 13, Namghar Path, Vill. Dhalbama, P.O. – Gorchuk, Pamohi Road, Guwahati-781035, Assam.
- 23) Smti. Fariha Faridi, C/o North Eastern Law House, H/No. 38, Anu Baruah Path, Gandhi Basti, Guwahati-781003 (Assam).
- 24) Shir Tanwir Ikram Hazarika, C/o Saidul Alam Choudhury, Lalugram, Mela Road, Silchar, Assam, Pin-788001.
- 25) Smti. Sabeena Yasmeen, C/o Abdul Khaleque, Near Borah Hyudai, Mohanaghat Road, Amolapatty, Dist. Dibrugarh, Assam, Pin-786008.
- 26) Shri Manish Yadav, C/o B.B. Yadav (Addl. P.P.) Opp. Vishal Mega Mart, G.N.B Road, Dist. Tinsukia, Assam, Pin- 786125.
- 27) Smti. Sweety Bhuyan, Vill. Barikachuburi, Bamungaon, P.O. & P.S.- Tezpur, Dist. Sonitpur, Assam, Pin-784001.
- 28) Smti. Sibani Dutta, Sankarpur Path, J.E.C. Road Garmur, Dist. Jorhat, Assam, Pin-785007.
- 29) Shri Tridip Kumar Bhattacharyya, C/o Gobinda Baishya, House No. 19, M/24, Sri Sri Bishnu Path, Rupnagar, P.O.-Paltan Bazar, Guwahati, Dist. Kamrup(M), Assam.
- 30) Smti. Nazrana Parbin Rehman, Dewal Road, P. O & P. S – Jorhat, Dist. Jorhat, Assam, Pin-785 001.
- 31) Shri Pronab Kr. Nath, Vill. Boroguri, P.O. – Rangachahi, P.O.-Garamur, Sub-Division Majuli, Dist. Jorhat, Assam, Pin-785104.
- 32) Smti. Mridusmita Devi, C/o Nabajyoti Sarma, Rupnagar, Ward No. 2, P.O. – Pathsala, Dist. Barpeta, Assam, Pin-781325.
- 33) Smti. Himadri Sarma, House No. 46, Near Primary Health Centre, Kharghuli, P.O.-Kharghuli, P.S-Latasil Guwahati, Dist. Kamrup (M), Pin-781004.
- 34) Smti. Zafreena Begum, M/s Abdul Hai Trading, Opposite Baruah Petrol Pump, South Amolapatty, P.O. Mohanaghat, Dist. Dibrugarh, Assam, Pin-786008.
- 35) Shri Tarkeshwar Sinha, Birubari Udaypur, House No. 11, Near Shishu Sarathi School, P.O.-Gopinath Nagar, P.O. – Palta Bazar, Guwahati-781016 (Assam).
- 36) Shri Subarno Jyoti Deb, S/o Suranjan Deb, P.O. – Katucherra Thana Road, Dist. Hailakandi, Assam, Pin-788161.
- 37) Smti. Neha Saikia, C/o Mr. Karuna Kumar Saikia, Vill. – Rangpuria Gaon, P.O. & P.S. – Gogamukh, Dist. Dhemaji, Assam, Pin-787034.
- 38) Smti. Pranjita Konwar, C/o Mrs. Bibha Konwar, Dalbir Singh Lohar Path, Khalihamari, Dist. Dibrugarh, Pin-786001, Assam.
- 39) Shri Abhilekh Anjan Gogoi, C/o Kishur Gogoi, Moran, Tiloi Nagar, P.O. Tiloi Nagar, Dist. Dibrugarh (Assam), Pin-785675.
- 40) Shri Debasish Borah, C/o Parashmoni Book Stall, Temple Road, P.O. – Sivasagar, Dist. Sivasagar, Assam, Pin-785640.
- 41) Shri Rinku Boro, House No. 20, Ganeshpara, Champak Nagar, P.O.-Dhirenpara, Guwahati-781025.
- 42) Shri Kangkan Bhardwaj, Rituraj Enclave, Flat No. F-5, 4th Floor, Sonadhar Senapati Road, Silpukhuri, Guwahati-781003, Assam.
- 43) Smti. Jahnobi Hazarika, House No. 76, Boloram Phukan Road, Machkhowa, Guwahati-781009.
- 44) Smti. Juhi Gogoi, Panigaon, Anandanagar, A.T. Road, P.S. – Sadar, P.O. & Dist. Nagaon, Assam, Pin-782003.
- 45) Smti. Jinti Panging, C/o J.K. Chakraborty, House No. 63, Krishnanagar, P.O.-Chandmari, P.S-Chandmari, Dist. Kamrup (M), Assam, Pin-781003.

- 46) Smti. Shahzadi Nissat Rafiq, Veneer Mill Bazaar, Segunbari Tiniali, P.O. & P.S. – Margherita, Dist. Tinsukia, Assam, Pin-786181.
- 47) Shri Anurup Bordoloi, 77, Annada Apartment, K.K. Bhatta Road, Chenikuthi, Dist. Kamrup (M) Guwahati-781003, Assam.
- 48) Smti. Prarthana Neog, Madhabpur-2, P.O. & P.S. – Noonmati, Dist. Kamrup (M), Assam, Pin-781020.
- 49) Shri Amarjit Dey, College Road, Hailakandi Town, Ward No. 13, P.O., P.S. & Dist. Hailakandi. Pin-788151, Assam.
- 50) Smti Jyoti Rupa Haloi, C/o Mr. Mahamal Haloi, W. No. 10, Town-Dhekiajuli, P.O.-Dhekiajuli, P.O. – Khekiajuli, Dist. Sonitpur (Assam), Pin-784110.
- 51) Smti. Dimpy Naroh, C/o Shri Satyen Kumar Deka, H/No. 51, Latasil, Guwahati, Dist. Kamrup (M), Assam.
- 52) Smti. Fung Yan Loi, C/o Bitul Talukdar, Near Navarang Sangha, Old D.C. Bungalow Road, Dist. Dibrugarh, Pin-786001.
- 53) Shri Siddhartha Bora, House No. 43, Mandakini Path, Kharghuli, Guwahati-4.
- 54) The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21, with a request to publish the same in the Assam Gazette.

By Order etc.

M. Rajkumar
26/7/16

Deputy Secretary to the Govt. of Assam
Judicial Department